

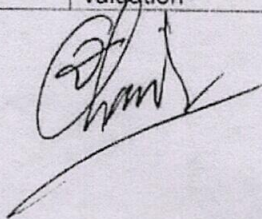
Government of Jammu and Kashmir  
Revenue Department  
Civil Secretariat, Jammu/Srinagar.  
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Notification,

Srinagar, the 4<sup>th</sup> August, 2020

S.O 243 In exercise of the powers conferred by section 78 of the Registration Act, 1908 and in supersession of notification S.O 242 dated 04.08.2020, the Lieutenant Governor hereby directs that the Registration fee for registration of documents in the Union Territory of Jammu and Kashmir shall be as under:-

S. No	Documents	Registration Fee
1	2	3
<b>CATEGORY : I</b>		
1.	Sale Deeds, Exchange Deeds and Mortgage Deeds	1.2 % of the Value of the Immovable Property
2.	Deeds of Gift or of Settlement	0.5% of the Value ( Subject to minimum of Rs.1,000 and maximum of Rs.10,000)
3.	Agreement of Sale cum General Power of Attorney, Agreement to Sell/ Construct/ Develop Immovable Property	0.5 % of the Value (Subject to a minimum of Rs.2,000 and maximum of Rs.20,000)
<b>CATEGORY - II</b>		
1.	Lease, License	0.1% of the Value
2.	Deposit of Title Deeds	0.1% ( Subject to a maximum of Rs.10,000)
3.	Release of Deposit of Title Deeds	Rs.1,000
<b>CATEGORY -III</b>		
1.	Agreement relating to Pawn/ Pledge/ Hypothecation of Movable property/ Machinery /Material / Stock	0.5% of the Value ( Subject to a minimum of Rs.1,000 and maximum of Rs.5,000)
2.	Power of Attorney for Consideration, Power of Attorney given to Sell/ Construct/ Develop/ Transfer of Immovable Property	0.5% of the Value ( Subject to minimum of Rs.1,000 and maximum of Rs.20,000)
3.	Deeds of Partition, Award directing Partition, Farkhati and Partnership	Rs. 1,000
4.	Rectification, Ratification, Cancellation of any Deed	Rs. 2,500
5.	Attestation of Special Power of Attorney, General Power of Attorney other than Sale	Rs. 1,000
6.	Wills & Authorities to Adopt	Rs. 2500
7.	Deposit of Sealed Cover/ Opening of Sealed Cover of Wills	Rs.1,000
8.	In case of all other documents where the transaction is not susceptible of money valuation	Rs.1,000





CATEGORY : IV		
1.	In all other categories of documents which are not covered in the Category (I), (ii) & (III)	Rs.1,000
CATEGORY : V		
1.	Conducting of Search and Issue of Certified Copy / Encumbrance Certificate	Rs. 1,000 per Certificate
2.	For Copy of a Copy	Rs. 2.00 Per Copy
3.	For the Issue of a Commission under Section 38 of the Registration act, 1908 AD	As fixed by the Registrar concerned
4.	For Attending Private Residences under Section 31 of the Registration Act 1908 AD	Rs. 5000 ; and if such residence is outside the limits of the Headquarters, Travelling Expenses as per the Fuel Consumption Scale fixed by the Govt.

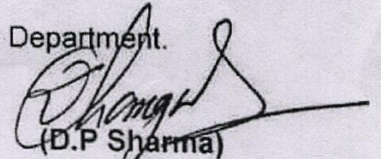
By order of the Lieutenant Governor.

Sd/-  
(Dr. Pawan Kotwal)IAS  
Principal Secretary to the Government  
Revenue Department  
Dated:- .08.2020

No:-Rev/S/217/2019-I

Copy to the:

01. Advocate General, J&K High Court.
02. All Financial Commissioners.
03. Director General of Police, J&K.
04. Principal Secretary to the Lieutenant Governor, J&K.
05. All Principal Secretaries to the Government.
06. Principal Resident Commissioner, Prithvi Raj Road, New Delhi.
07. Inspector General of Registration, J&K.
08. Chief Electoral Officer, J&K.
09. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. All Commissioner/Secretaries to Government.
11. Divisional Commissioner Jammu/Kashmir.
12. Principal Secretary to the Chief Justice J&K High Court.
13. Chairman J&K Special Tribunal.
14. Secretary, Department of Law, Justice & Parliamentary Affairs (with 07 copies).
15. All Heads of the Departments/Managing Directors.
16. All Deputy Commissioner of UT, J&K.
17. All District Judges of UT J&K.
18. Director Information and Public Relations, J&K.
19. Commissioner Survey & Land Records, J&K.
20. Custodian General J&K.
21. Vice Chairman. JDA/SDA/LAWDA.
22. Additional Inspector General of Registration Jammu/Kashmir.
23. Director, Archives, Archaeology and Museums, J&K.
24. OSD to Hon'ble Advisor (S).
25. All the concerned Registrars / Sub-Registrars.
26. General Manager, Government Press, Jammu/Srinagar.
27. Private Secretary to Chief Secretary, J&K.
28. Private Secretary to Principal Secretary to Government, Revenue Department.
29. I/C Website Revenue Department/GAD/FCR.

  
(D.P. Sharma)

Under Secretary to the Government